

**DECLARATION OF ASSETS OF
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL**
(IN TERMS OF THE RESOLUTION ADOPTED IN THE
FULL COURT MEETING HELD ON MAY 07, 1997.)

Items	Description	Particular/Value		Remarks
		(A) Self	(B) Spouse	
Landed Property	□ Building	Allottee of flat in Supreme Enclave, Mayur Vihar, Phase-I, Delhi		Acquired around the year 1991 for a sum of Rs.5,36,000.00 paid in installments. Half contribution by spouse.
	□ Other landed Property	Sub lease of Plot measuring 247.25 metre in "Allahabad High Court Judges Sehkar Awasi Samiti Limited" Sector 105, NOIDA	As in Remarks column	Enrolled as member of society in 2003 and consideration of Rs.24 lacs [approx.] paid in installments. Sub lease executed on 27.03.2010. Under collaboration / family arrangement construction made.
Securities and Investments	□ Shares & Mutual Funds	NIL		
	□ Fixed deposits	Rs.12,98,317/-	FD Rs.11,71,610/- NSC Rs.2,90,000/- Rs.3,29,000/-	
	□ Savings Bank Accounts	Balance as on 01.11.2014 Rs.6,61,446/-	Balance as on 01.11.2014 Rs.3,11,182/-	
	GPF PPF	GPF- RS.95,72,200/- NIL		

